

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeals (AT) No.13 of 2017

IN THE MATTER OF:

PS Toll Road Pvt Ltd

...Appellant

Vs

International Road Dynamics South Asia Pvt Ltd.

...Respondents

**Present: Mr. Hasan Murtaza, Advocate for the Appellants.
Mr. Joydip Bhattacharya, Advocate for Respondents.**

ORDER

17.04.2017- Learned Counsel appearing on behalf of the appellant submits that the amount as due to respondent- International Road Dynamics South Asia Pvt Ltd, has already been paid and the Company Petition has been closed by the Adjudicating Authority. This is also accepted by the Learned Counsel appearing for respondent.

In view the stand taken by the parties no further order required to be passed.

The appeal stands disposed off.

(Justice S.J. Mukhopadhaya)
Chairperson

(Mr. Balvinder Singh)
Member (Technical)

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